

- (iv) Provision of lock and block working at about 100 stations on double line sections.
- (v) Provision of Token/Tokenless block instruments at about 600 stations on single line sections.
- (vi) Provision of power signalling on certain selected junction stations.
- (vii) Provision of Automatic block signalling on certain heavily congested sections, covering about 40 miles.

## II. TELECOMMUNICATION.

(i) Provision of about 20 wireless links to connect important stations to clear important telegraph traffic.

(ii) Provision of three multi-channel V.H.F. links on North Eastern, South Eastern and Western Railways.

(iii) Replacement of about 25 manual exchanges by automatic ones and expanding their existing capacity suitably, size ranging from 50 to 600 telephones.

(iv) Provision of Train Control/Deputy Train Control over about 3,000 miles.

(v) Provision of 13 teleprinters links to replace morse instruments on sections with heavy telegraph traffic.

(vi) Provision of Talk-Back and paging Loud Speaker equipment on certain selected marshalling yards.

(c) Rs. 20 Crores during the Second Plan period.

### Pumping Station at Najafgarh Lake

374. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state the progress made so far with regard to the erection of a pumping station at Najafgarh lake in Delhi State?

The Minister of Food and Agriculture (Shri A. P. Jain): Necessary survey is being carried out to determine how best the rain water that accumulates in Najafgarh lake can be utilised for irrigation purposes. The question of installing pumps will be considered after the completion of the survey.

### Kandla Port

375. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state the steps taken by the Government of India during 1958-59 so far to develop the Kandla port?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The following steps have been taken to develop Kandla Port so far during the current year:—

(i) Two additional cargo berths are under construction with a view to raising the traffic capacity of the Port from 1.2 million tons to 1.7 million tons per annum.

(ii) Out of 21 cranes of capacities varying from 3 tons to 10 tons to be installed on the cargo jetties, 4 six tons cranes have already been erected and the erection of 9 three-ton cranes is on hand. All the cranes are expected to be commissioned during the current year.

(iii) Investigations are on hand for determining the measures necessary for improving the depths over the bar in the approach channel.

(iv) A Radar set is under erection, together with a V.H.F. wireless set, to enable the Kandla Port Authorities to locate ships approaching the Port and make contacts with them.

(v) A Post and Telegraph wireless telephone and telegraph Station is being established to enable ships and steamer agents to send communications to each other and to other authorities.

(vi) An Import and Export Trade Control Office has been opened.

(vii) Land has been developed in the Gandhidham Township immediately behind the Port and allotment of plots will be made soon to trade, business and other interests to enable them to build office and residential accommodation for various purposes connected with the working of the Port.

(viii) The Government of Bombay propose to set up an Industrial Estate in the Gandhidham Township and the Government of India have agreed to the Kandla Port Administration executing the scheme as an agent of the State Government.

#### Study Team on Plan Projects

376. { Shri D. C. Sharma:  
Shri Bose:  
Sardar Iqbal Singh:  
Shri Ram Krishan:  
Shri D. V. Rao:

Will the Minister of Community Development be pleased to refer to the reply given to Unstarred Question No. 2226 on the 9th April, 1958 and state the progress made so far with regard to the examination of the report of the Study Team on Plan Projects of the Community Development Programme?

The Minister of Community Development (Shri S. K. Dey): The basic changes proposed by the COPP Study Team were:—

- (i) Democratic Decentralisation.
- (ii) Abolition of the distinction between NES and intensive stages.
- (iii) Staggering of the programme.

As regards item (i) viz. Democratic Decentralisation, the position was reviewed by the National Development Council and later at the Annual

Conference of Community Development in May, 1958. State Governments are devising machinery suitable to their regions and needs.

As regards items (ii) and (iii), decisions have been taken and communicated to State Government vide the pamphlet entitled Revision in the Programme of Community Development—copies of which are available in the Library.

#### Pumping Sets in Punjab

377. { Sardar Iqbal Singh:  
Shri Ram Krishan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have given any assistance for the setting up of Pumping Sets in the Punjab;

(b) the total amount given to the Punjab Government in this regard in the last three years; and

(c) how far the Punjab Government have utilised this amount?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) and (c). The information is given in the statement laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 142]

#### Potato Control Order of Himachal Pradesh

378. { Sardar Iqbal Singh:  
Shri Ram Krishan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the producers of potatoes in Himachal Pradesh have made representations to Government about the Potato Control Order;

(b) if so, the nature of such representations; and

(c) the action taken by Government in this regard?